GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:21 ANSWERED ON:26.07.2010 ALLOCATION UNDER MGNREGS Pakkirappa Shri S.;Reddy Shri K. Jayasurya Prakash

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the money allocated under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is not reaching to the MGNREGS beneficiaries in some States;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps being taken to avoid such situation in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a)&(b): Mahatma Gandhi NREGA provides a legal guarantee for atleast 100 days of wage employment to every rural household in a financial year for doing unskilled manual work on demand. The Act stipulates that atleast 60% of the total expenditure is to be incurred towards payment of wages to the unskilled workers. As reported by the State Governments, expenditure on wages was 66% during 2006-07; 68% during 2007-08; 67% during 2008-09 and 68% during 2009-10.
- (c): To ensure transparency and accountability in the payment of wages to the workers, payment of wages has been made mandatory through workers accounts in banks/post offices. To cover gaps in financial services and outreach of banks/post offices, Rural ATM, hand held devices, smart cards, biometrics and business correspondent models have been initiated.